CP NO. 136(ND)/2014 RT No.35/2016

Atul Batra & Ors.

... Petitioners

Versus.

M/s Frontier Bazar Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Geetesh Meena, Advocate with Ms. Chandan, Company Secretary

for petitioners.

Mr. Vishwas Arora, Advocate for UKCA and Partners on behalf

of respondents.

Learned counsel for petitioners has supplied extra copy of the petition as

required under the Rules. Registry to check.

Learned counsel for the petitioners has supplied a copy of the order dated 16.09.2016 passed by the Hon'ble Principal Bench transferring CP No.133(ND) of

2011 from Delhi to Chandigarh Bench. As per office report the record of CP No.133

of 2011 has not been received. Learned counsel for both the parties submit that the

parties have agreed for settling their dispute, for which the documents are likely to

be completed by 03.10.2016. Matter be posted for further hearings to 07.10.2016.

(Justice R.P. Nagrath)

Member(Judicial

Deepa

(Deepa Krishan) Member (Technical)

September 20, 2016

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